

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:45
ANSWERED ON:24.11.2006
MEGA CITY STATUS
Barman Shri Hiten

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the cities identified and awarded mega city status, State wise;
- (b) the amount allocated for Mega Cities during the Tenth Five Year Plan and the disbursement made till October 31, 2006, State-wise;
- (c) whether some of the Mega Cities are unable to take advantage of the status extended to them; and
- (d) if so, the reasons therefor?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY)

(a)to(d): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 45 FOR 24.11.2006 REGARDING MEGA CITY STATUS.

(a): Following cities are provided central assistance for infrastructure development under the Centrally Sponsored Scheme for Infrastructure Development in Mega Cities:-

- i. Chennai (Tamil Nadu)
- ii. Mumbai (Maharashtra)
- iii. Kolkata (West Bengal)
- iv. Hyderabad (Andhra Pradesh)
- v. Bangalore (Karnataka)

(b): Rs.1050.00 crores were provided for the scheme during the 10th Five Year Plan. Of this, Rs.835.059 crore have been disbursed to the nodal agencies in the mega cities from 2002-03 to October 2006 as follows:-

(Rs. in crore)
Mega City Amount

Bangalore 121.72976
Chennai 169.96389
Hyderabad 168.72050
Kolkata 146.88040
Mumbai 227.76445

(c): No, Sir.

(d): Does not arise.